

HIGH COURT OF THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC No. 173/2020/J.SPL. (BLDGS) DATED 17-03-2020

Sealed quotations are invited for purchase and installation of 44 Nos. of Air Purifiers for use of the Hon'ble Judges and in Registrars chambers and also in the Residential Offices.

The intending bidders shall submit their quotations in a sealed cover with reputed brands/make and relevant warranty etc., if any, to the undersigned before 5.00 p.m. on ~~23~~**23.03.2020** and the quotations received after the said time and date will not be entertained.

The award of contract shall be subject to the following terms and conditions:

TERMS AND CONDITIONS

- 1) The successful bidder has to specify the make and description of the Air Purifier with warranty.
- 2) Supply and installation of the 44 Nos. of Air Purifiers have to be done immediately after issuance of work order.
- 3) The successful agency have to submit the credit bill (including GST) after the installation of the said Air Purifier with necessary completion report endorsed by the Personal Secretary of the respective Hon'ble Judge/Registrar
- 4) The maintenance of the said Air Purifier has to be taken up by the same agency till the warranty period.

REGISTRAR (MANAGEMENT)